

SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP :30-09-2022;Revised List of Creditors as on 01-11-2023

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification on	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					Amount of contingent claim
0														

(Amount in ₹)

